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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY 400614

O.A. No. 10/88

Shri Kartik Chanra Das
C/o. A C Mandal
at village Lonara
Ghodpeth P.O.
Talq. Bhandak
Dist. Chandrapur
Maharashtra

Applicant

V/s.

1. The General Manager
Ordnance Factory
Chanda
2. The Chairman
Ordnance Factory Board
Calcutta 700001
3. The Secretary
Ministry of Defence
Sena Bhavan
New Delhi

Respondents

Coram : Hon'ble Vice Chairman B C Gadgil
Hon'ble Member(A) J G Rajadhyaksha

Appearance

Shri M.A. Partikar
& Shri H.B. Shendey
Advocates
for the applicant

TRIBUNAL'S ORDER

Dated : 10.2.1988

(Per: B.C. Gadgil, Vice Chairman)

This matter was fixed for admission to-day.
Mr. M.A. Partikar, advocate who appears for the applicant
has prayed that the applicant may be allowed to withdraw
the application with permission to file fresh application.
Written prayer in that respect is filed by his junior
Shri H B Shendey. The request is granted. The applica-
tion is allowed to be withdrawn with permission to file

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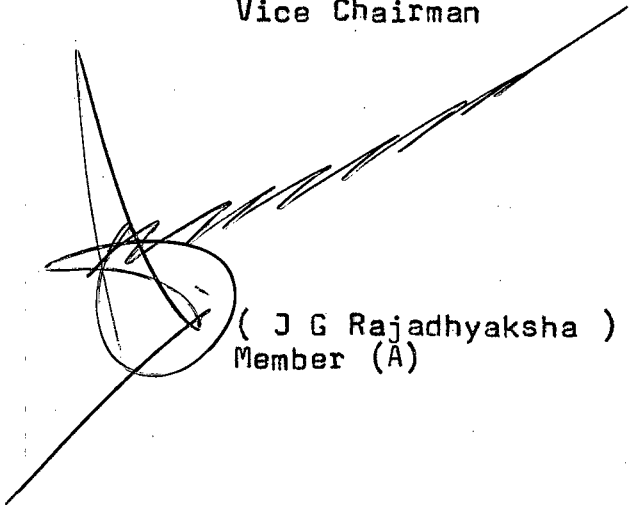
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fresh application on the same cause of action. No
order as to costs.



(B.C. Gadgil)
Vice Chairman



(J G Rajadhyaksha)
Member (A)